

Modern Food Industry Limited

3942. SHRI KABINDRA PURKAYASTHA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether two big power generators of the Modern Food Industry Limited, Silchar have been shifted to the Modern Food Industry Limited, Bangalore; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b): Modern Food Industries (India) Limited have shifted two diesel generating sets of 100 KVA capacity from its unit at Silchar to its unit at Bangalore to meet the requirements of the Bakery Unit there as these were not being used at Silchar.

[Translations]

Indian Reserve Battalion

3943. SHRI MRUTYUNJAYA NAYAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have since considered the proposal to constitute the Indian Reserve Battalions for providing assistance to the States for the maintenance of law and order; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) Yes, Sir.

(b) A scheme in this regard was circulated among the States. Based on the response of various State Governments a proposal for raising India Reserve Battalions has been formulated which is under active consideration of the Government.

Ban On Entrance Of Foreigners

3944. SHRI N.J. RATHVA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the places in which ban has been imposed on the entrance of the foreigners during each of the last three years, State-wise and Union Territory-wise;

(b) the number of incidents of the entrance of the foreigners in those Union Territories noticed during this period despite such ban; and

(c) the details of action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) Certain areas along the International borders of JAMMU & KASHMIR, Himachal Pradesh, Uttar Pradesh, and Rajasthan, whole of Sikkim, Arunachal Pradesh, Manipur, Mizoram, Nagaland, Assam, Meghalaya, Tripura and Union Territory of Andaman & Nicobar Islands have been declared as Protected Areas or Restricted Areas under the Foreigners (Protected Areas) Order, 1958, and the Foreigners (Restricted Areas) Order, 1963. No additional place has been banned for entry of foreigners during the last three years.

(b) and (c) : As and when any foreigner is detected entering these areas without necessary permits, action is taken against him under the Foreigners Act, 1946 by the State Government concerned who have been delegated such powers.

Livestock Development Project of Bihar

3945. SHRI LALIT ORAON: Will the Minister of AGRICULTURE be pleased to state: